

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-38/2022/10604/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Moni Barman,
District and Sessions Judge,
Goalpara.

Dated Guwahati the th 17 November, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/5744 Date 15.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the second half of 18.11.2022 till the morning of 21.11.2022**, has been granted. The Chief Judicial Magistrate, Goalpara will remain in charge of his Court and office in his absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/10604/A, dated , 17-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rda